

**Statement-II***Details of effective steps taken to achieve the targets related to OL*

Following specific measures have been taken to achieve the targets stipulated in the Annual Programme issued by the Department of Official Language for transacting the official work of the Union in Hindi, especially with a view to increasing original correspondence in Hindi, replying the letters received in English from Regions 'A' and 'B' in Hindi and encouraging the officials to write more and more notes in Hindi:-

- (i) Intensive review of Division-wise/Section-wise progress made in work done in Hindi in the quarterly meetings of the Official Language Implementation Committee of the Ministry;
- (ii) Organising quarterly Hindi workshops to do away with the hesitation of the officers/employees to carry out their work in Hindi and for practice of writing noting and drafting in Hindi;
- (iii) Daily display of one Hindi equivalent of an English word on the LED screen to enrich Hindi vocabulary of the officers/employees;
- (iv) Updation of terminology related to Ministry of Environment, Forest and Climate Change and standardisation thereof by the Commission for Scientific and Technical Terminology;
- (v) Intensive review of the Quarterly Reports of the attached/subordinate offices and giving them practical and effective suggestions regarding the propagation and progressive use of Hindi; and
- (vi) Official language related inspections, especially of those subordinate offices etc. wherein compliance of Official Language Policy of the Union and progressive use of Hindi in their official work is not found satisfactory.

**Plastic borne pollution**

†4201. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that plastic borne pollution in the country has reached its zenith;
- (b) if so, whether the Minister would propose a ban on the use of plastic;
- (c) if not, whether he would propose to set-up plastic recycling unit at various places to recycle plastic; and

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† Original notice of the question was received in Hindi.

(d) if not, whether there is another plan to end plastic borne pollution and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE): (a) and (b) Central Pollution Control Board (CPCB) in 2015 reported generation of 5.6 million tons of plastic waste annually, out of which 3.3 million tons are reported to be collected. The Ministry of Environment, Forest and Climate Change has not imposed ban on the use of plastic.

(c) The Government has notified the Plastic Waste (Management) Rules, 2016, which, *inter alia*, has made every local body responsible for development and setting up of infrastructure for segregation, collection, storage, transportation, processing including recycling and disposal of the plastic waste either on its own or by engaging agencies or through producers. The plastic waste, which can be recycled, is channelized to registered plastic waste recyclers for gainful utilization.

(d) Rules have been formulated for environmentally sound management of plastic waste and regulate manufacture, sale, distribution and use of plastic carry bags including carry bags of compostable plastic, and plastic sheets for packaging or wrapping commodities. The use of carry bags made from conventional plastic and less than 50 micron in thickness is prohibited. The use of plastic for packaging gutkha, tobacco and pan masala is prohibited. The generators of waste have been mandated to take steps to minimize generation of plastic waste, not to litter the plastic waste, ensure segregated storage of waste at source and handovers segregated waste to local body or agencies authorised by the local bodies. The shopkeepers and street vendors willing to provide plastic carry bags for dispensing any commodity require pre-registration with local body after payment of waste management fee. The Rules also provide for mechanisms for use of plastic waste in road construction, for energy recovery or for oil extraction etc.

### **Death due to animal attacks**

†4202. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the locations of sanctuaries in the country, State-wise;

(b) whether it is a fact that many people residing in villages near sanctuaries have been killed by tigers, panthers and lions;

(c) if so, the number of people killed in various States during the year 2014-15 to 2016-17; and

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† Original notice of the question was received in Hindi.